

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 335 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.06.2021**

Name of the Company: Manoj Bishwanath Jindal Personal Gaurantor  
to Navrang Roadlines Pvt Ltd

Section: 94 of the Insolvency and Bankruptcy Code, 2016

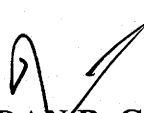
**ORDER**

Learned Counsel Ms. Hirva Dave appeared for the Petitioner on behalf of  
Learned Counsel Mr. Jaimin R Dave. Learned Counsel Mr. Lalit M Patel  
appeared for the Respondent.

We direct parties to complete pleadings within seven (7) days by exchanging  
inter se. Matter to appear on 19.07.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 8th day of June, 2021

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)